

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.3
C.P.(IB)/226(AHM)2024

Proceedings under Section 95 of IBC

IN THE MATTER OF:

Aditya Birla Finance Limited
V/s
Devang Dhirendra Vora

.....Applicant

.....Respondent

Order delivered on: 01/07/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant :None
For the Respondent :

ORDER
(Hybrid Mode)

This is a second round when the matter is again called. But no one appears for the applicant to press this application.

However, in the interest of justice, re-list for hearing/dismissal on 30.07.2024.

Sd/-

SAMEER KAKAR
MEMBER (TECHNICAL)

Sd/-

SHAMMI KHAN
MEMBER (JUDICIAL)